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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1955 of 1997

New Delhi, dated the 23rd April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri A.K. Gupta,
S/o Shri R.B. Gupta,
R/o 467, Vijay Nagar Colony,
Sector 9, Block-F,
Ghaziabad (U.P.).

... APPLICANT

(By Advocate: Shri Surinder Singh)

Versus

Union of India through

1. The Controller General of Accounts,
Government of India,
Ministry of Finance,
Dept. of Expenditure,
7th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi-110003.

2. The Finance Secretary,
Ministry of Finance,
North Block,
New Delhi.

3. The Principal Chief Controller of Accounts,
Central Board of Excise & Customs,
AGCR Building, I.P. Estate,
New Delhi-110002. RESPONDENTS

(By Advocate: Shri Madhav Panikar)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant impugns respondents' memo, dated 22.9.96 (Ann. A-1) communicating adverse remarks in respect of his work and conduct for the year 195-96.

2. Admittedly applicant represented against the same on 19.9.96 but that representation has not yet been disposed of, as is clear from the short reply filed by respondents.

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3. After hearing both counsel and with their consent this O.A. is disposed of with a direction that in the event respondents do not dispose of applicant's aforesaid representation dated 19.9.96 by detailed, speaking and reasoned order in accordance with rules and instructions within two weeks from the date of receipt of a copy of this judgment, the remarks shall not be deemed to be operative in the light of O.M. dated 30.1.78 (Page 34 of Swamy's Compilation of Seniority and Confirmation in Central Govt. Offices, 6th Edition, 1997) and respondents will consider the applicant for promotion as Senior Accounts Officer.

4. This O.A. is disposed of accordingly. No costs.

Arif Ali
(S. R. ADIGE)
VICE CHAIRMAN (A)

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